

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

20. C.P.(IB)-3352(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.11.2019**

NAME OF THE PARTIES: Regency Ispat Pvt Ltd

v/s.

Vijay Citispace Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Arun Rajput, Advocate offers to file Vakalatnama on behalf of
Corporate Debtor and seeks time to file reply. Time granted.

List this matter on 27.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)